

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Assigning of routine charge of the Family Court, Srinagar.

ORDER

No: ²⁴² of 2022/RG

Dated: 25.02.2022

In the interest of administration of justice and in view of the retirement on superannuation of Ms. Masarat Shaheen, Principal Judge, Family Court, Srinagar on 28.02.2022, the routine charge of the Family Court, Srinagar is hereby given to Ms. Masarat Roohi, Additional District & Sessions Judge, Srinagar, till further orders.

By Order.

No: 4771-20 /RG/GS

(Sanjeev Gupta)
Registrar General
Dated: 25.02.2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Administrative Judge, District Srinagar
..... for kind information of their Lordships.
3. Principal District & Sessions Judge, Srinagar
4. Additional District & Sessions Judge, Srinagar
5. Principal Judge, Family Court, Srinagar
..... for information & necessary action.
6. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
7. ✓ CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
8. Assistant Registrar, Statistical Section, for information and necessary action.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

Registrar General

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